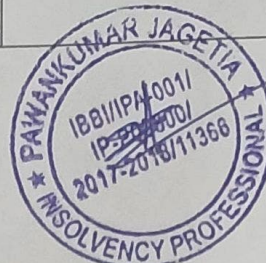


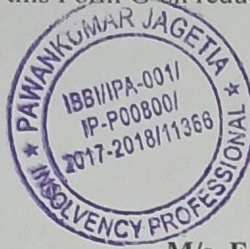
**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/S. EUROCOIN CERAMICS PRIVATE LIMITED**  
**DEALING IN MANUFACTURING OF STRUCTURAL NON-REFRACTORY**  
**CLAY AND CERAMIC PRODUCTS AT RAJKOT**  
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS |                                                                                                                                   |                                                                                                                    |
|----------------------|-----------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of the corporate debtor along with PAN/ CIN/ LLP No.                                                                         | M/s. Eurocoin Ceramics Private Limited<br>CIN: U26933GJ2013PTC076055                                               |
| 2.                   | Address of the registered office                                                                                                  | Office Address: S. No. 564, Nr. Narmada Canal Opp. Pavadiyari Temple, Tal. Morbi, Rajkot, Sapar, Gujarat – 363630. |
| 3.                   | URL of website                                                                                                                    | N.A.                                                                                                               |
| 4.                   | Details of place where majority of fixed assets are located                                                                       | S. No. 564, Nr. Narmada Canal Opp. Pavadiyari Temple, Tal. Morbi, Rajkot, Sapar, Gujarat – 363630.                 |
| 5.                   | Installed capacity of main products/ services                                                                                     | The unit of Corporate Debtor is not operational and The Corporate Debtor doesn't have any Plant and Machinery.     |
| 6.                   | Quantity and value of main products/ services sold in last financial year                                                         | The Resolution Professional has not received the data from the Suspended Management of the Corporate Debtor.       |
| 7.                   | Number of employees/ workmen                                                                                                      | N.A.                                                                                                               |
| 8.                   | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at: | For details, please connect to:<br><a href="mailto:cirp.eurocoin@gmail.com">cirp.eurocoin@gmail.com</a>            |
| 9.                   | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:                                         | For details, please connect to:<br><a href="mailto:cirp.eurocoin@gmail.com">cirp.eurocoin@gmail.com</a>            |
| 10.                  | Last date for receipt of expression of interest                                                                                   | 03/12/2025                                                                                                         |
| 11.                  | Date of issue of the provisional list of prospective resolution applicants                                                        | 06/12/2025                                                                                                         |
| 12.                  | Last date for submission of objections to provisional list                                                                        | 10/12/2025                                                                                                         |
| 13.                  | Date of issue of the final list of prospective resolution applicants                                                              | 13/12/2025                                                                                                         |



|     |                                                                                                                                    |                                                                      |
|-----|------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------|
| 14. | Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants | 07/12/2025                                                           |
| 15. | Last date for submission of resolution plans                                                                                       | 14/12/2025                                                           |
| 16. | Process email id to submit Expression of Interest                                                                                  | <a href="mailto:cirp.eurocoin@gmail.com">cirp.eurocoin@gmail.com</a> |
| 17. | Details of the corporate debtor's registration status as MSME                                                                      | Details not provided by Suspended Management.                        |

This is 3<sup>rd</sup> publication of Form G issued after due permission of Hon'ble NCLT, Ahmedabad Bench. The CoC has agreed to issue this Form G on reduced timeline to meet the timelines of CIRP Proceedings.



**IP Pawan Jagetia**

**Resolution Professional of**

**M/s. Eurocoin Ceramics Private Limited**

**Address: - 508, 21st, Century Business Centre,  
Ring Road, Beside World Trade Centre, Surat, Gujarat-395002.**

**IBBI Reg. No. IBBI/IPA-001/IP-P00800/2017-2018/11366**

**AFA Valid upto: 31/12/2026**

**Date: 22.11.2025**

**Place: Rajkot**